

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 212
(IB)-1744(ND)2019

IN THE MATTER OF:

M/s. Syndicate Bank.

... **Applicant/Petitioner**

Versus

M/s. Bulland Buildtech Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 16.12.2020

CORAM:

SHRI. B. S. V. PRAKASH KUMAR,
HON'BLE ACTG. PRESIDENT

SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

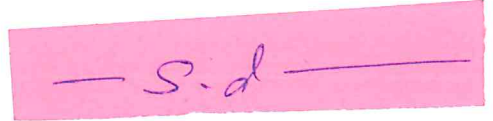
PRESENT:

For the Applicant: (Syndicate Bank)- Mr. Hitesh Sachar and Ms. Srishti Badhwar

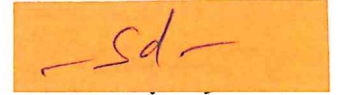
For the Respondent : None

ORDER

List on 27th January, 2021.



(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT



(L. N. GUPTA)
MEMBER (TECHNICAL)